

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 31<sup>st</sup> July, 2019.

No.HCM/1/96/BENCH/16011 In partial modification of the earlier Notification dated 26.07.2019, it is hereby informed to all the learned counsel and concerned parties that the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice M.V. Muralidaran will sit on 01.08.2019 at 10:30 a.m. instead of the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice Kh. Nobin Singh on 01.08.2019 at 10:30 a.m.

Sd/-  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR.**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Court Managers/Law Assistant, High Court of Manipur.
18. The Stamp Reporter, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned file.

*For kind information and circulation  
to the learned members*

w. Tamen mek, 31.7.19  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR.**